

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.75/96

DATE OF ORDER : 17-06-1998.

Between :-

M.Gangaiah

... Applicant

And

* Union of India rep. by

- 1. Chief Post Master General,
AP Circle, Hyderabad.
- 2. Director of Postal Services,
Office of Post Master General,
Hyderabad Region, Hyderabad.
- 3. Superintendent of Post Offices,
Adilabad Division, Adilabad.

... Respondents

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Counsel for the Applicant : Shri KSR Anjaneyulu

Counsel for the Respondents : Shri Kota Bhaskar Rao, CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PAR MESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).


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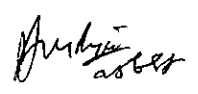
Heard Sri D.Subrahmanyam for Sri KSR Anajenyulu, counsel for the applicant and Sri Kota Bhaskar Rao, standing counsel for the respondents.

2. This CA is filed to call for the records relating to the case and declare the action of the Respondent No.3 in not appointing the applicant who is declared qualified and selected on the basis of merit as Postman as per SPO, Adilabad Memo No.B-3/7/2/94-95 dt.7-11-94 as arbitrary and discriminatory and further to direct the respondents to appoint the applicant as Postman in the vacant post on the basis of his selection.

3. Now it is submitted by the standing counsel for the respondents that the applicant has been posted as Postman and hence this CA has become infructuous. The above submission is also admitted by the counsel for the applicant. In view of the above, the CA is disposed of as having become infructuous. No costs.


(B.S.JAI PARAMESHWAR)
Member (J)
17.6.98


(R.RANGARAJAN)
Member (A)


DR

Dated: 17th June, 1998.
Dictated in Open Court.

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..3..

Copy to:

1. The Chief Postmaster General, A.P.Circle, Hyderabad.
2. Director of Postal Services, O/O Postmaster General, Hyderabad Region, Hyderabad.
3. Superintendent of Post Offices, Adilabad Division, Adilabad.
4. One copy to Mr.K.S.R.Anjaneyulu, Advocate, CAT, Hyderabad.
5. One copy to Mr.Kota Bhaskara Rao, Addl. CGSC, CAT, Hyderabad -
6. One copy to D.R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

17/7/98

(2)

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 17/6/88

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

O.A.NO. 75/86

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH
- 2 JUL 1998
HYDERABAD BENCH